

[Shri Valampuri John]

infrastructure for the establishment of National Institute at Palayamkottai, Tamil Nadu is readily available.

It is a matter of grave concern that the Government of India does not show even 1/10th of the interest which the Western countries evince in the development of Siddha system as an alternative medicine in their respective countries.

Our hon. Chief Minister of Tamil Nadu Dr. M. G. Ramachandran has already allotted 100 acres of land in Palayamkottai for the establishment of National Institute of Siddha.

I would like to request the hon. Health Minister to evince keen interest in the development of this unique system of medicine Siddha at his earliest possible opportunity.

THE MERCHANT SHIPPING (SECOND Amendment) Bill, 1987

THE DEPUTY CHAIRMAN: Shri Yogendra Makwana,

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Madam Deputy Chairman with kind permission I beg to move for leave to introduce a Bill further to amend the Merchant Shipping Act, 1958.

The question was put and the motion was adopted.

SHRI YOGENDRA MAKWANA: Madam, I introduce the Bill.

HOMAGE TO HIROSHIMA VICTIMS

THE DEPUTY CHAIRMAN: As the hon. Members are aware, today is the forty-second anniversary of the dropping of the first ever atomic bomb on innocent people of Hiroshima killing, maiming and disabling lakhs of people. That was a dastardly and heinous crime perpetrated on humanity. The years that have

gone by have witnessed development of nuclear weapons thousands of times more powerful than the atomic bomb that fell on Hiroshima. We reiterate the demand of all human kind for immediate stoppage of the nuclear race and for dismantling the existing nuclear stockpiles.

I request the Members to rise on their places and observe silence as a mark of respect to the victims of the atomic holocaust.

(Hon. Members then stood in silence for one minute).

SHORT DURATION DISCUSSION ON THE DROUGHT SITUATION IN THE COUNTRY

THE DEPUTY CHAIRMAN: Short Duration Discussion, Shri Ram Chandra Vikal.

SHRI MUKHTIAR SINGH MALIK (Haryana): Madam, I want to make a submission. Through my submission, I want to express my deep anguish and protest.**

THE DEPUTY CHAIRMAN: What is it about?

SHRI MUKHTIAR SINGH MALIK: Because of the discriminatory treatment meted out to Members by these people... I am telling you, Madam, You please hear me.

THE DEPUTY CHAIRMAN: Yes, I am listening to you.

श्री मुख्तियार सिंह मलिक : मैंने 4 तारीख को यहां हाउस के अन्दर एक सबमिशन दी थी। मैंडम, उस सबमिशन के जरिये मैंने अपने पार्लियामेंटरी अफेयर्स मिनिस्टर और गवर्नमेंट की यह अर्ज की थी कि चूंकि अपोजीशन यहां पर मौजूद नहीं है इसलिए हाउस को दो दिन के लिए एडजर्न कर दिया जाए। इसमें बहुत सी न्यूज ऐसी है। I am expressing it with some agitation because it concerns my own self.

**Not recorded.